

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1545  
ANSWERED ON:03.12.2012  
ACQUISITION OF FOREST LAND  
Kashinath Shri Taware Suresh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to amend the law related to acquisition of Forest Land in the country;
- (b) if so, the details thereof;
- (c) whether the cultivable lands of farmers adjacent to forests are being acquired by the Government as a result of which there is much resentment among farmers in the country; and
- (d) if so, the time by which the said law is likely to be amended?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) No, Sir. There is no such proposal in this regard.

(c) &(d) The Ministry of Environment & Forests has no role in acquisition of the cultivable lands of farmers which comes under the purview of the Land Acquisition Act, 1894 and dealt with by the Ministry of Rural Development.